

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2294  
ANSWERED ON:11.12.2015  
Violation of MRTP Act  
Solanki Dr. Kirit Premjibhai

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the number of companies found violating Monopolistic and Restrictive Trade Practices (MRTP) Act with regard to misleading advertisements in various parts of the country during the current year;
- (b) whether the MRTP commission has taken action against such companies for such misleading advertisements;
- (c) if so, the details thereof, company-wise; and
- (d) the steps taken by the Government to check recurrence of such activities in future?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)  
???????? ???? ???? (???? ????)

(a) & (b) The Monopolies and Restrictive Trade Practices (MRTP) Act, 1969 has been repealed with effect from 01.09.2009 and MRTP Commission has been dissolved with effect from 14.10.2009.

(c) & (d) Question does not arise.

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